

## INDIAN CIVILIAN OFFICERS IN NEPAL

\*1973. **Shri L. J. Singh:** (a) Will the Prime Minister be pleased to state whether any Indian civilian officers were taken on loan by the Nepalese Government?

(b) If so, how long have they been in Nepal and what are their contributions towards the administration of Nepal?

(c) Were there any terms and conditions in respect of the loan of their services?

(d) Has the Nepalese Congress made any suggestion for the termination of the loan of services of the Indian civilian officers?

(e) If so, do Government consider the desirability of ending the services of the Indian civilian officers there?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) The services of five officers have been lent so far to the Nepal Government.

(b) They have served in Nepal for varying periods and have done valuable work in the fields of administrative and financial re-organization.

(c) Yes. The terms and conditions varied with individual officers.

(d) Government have seen press reports to the effect that a section of the Nepal Congress has said something to this effect.

(e) No Sir. That is a matter for the Nepal Government to decide.

**Shri L. J. Singh:** May I know what are those terms and conditions?

**Shri Jawaharlal Nehru:** Is the hon. Member referring to the salaries, etc.?

**Shri L. J. Singh:** I want to know the terms and conditions of the agreement between the Government of Nepal and the Government of India.

**Shri Jawaharlal Nehru:** I do not know about which agreement the hon. Member is talking about. If he refers to the salaries, etc., of officers, I can state that they are getting their normal salaries which they used to get here. There may be also some allowance or other. There are no terms and conditions laid down apart from the fact that the salaries are paid by that party or may be partly from here and partly from there.

**Shri L. J. Singh:** Is it a fact that a section of the Nepalese public opinion has taken this extension of the loan

services by India as a direct interference in the internal administration of Nepal?

**Shri Jawaharlal Nehru:** Yes, a section: a much larger section holds a contrary opinion.

## PERIYAR AND VAIGAI SCHEMES

\*1974. **Shri K. S. Gounder:** (a) Will the Minister of Planning be pleased to state whether the Planning Commission considered the inclusion of the Periyar Hydro-Electric Scheme and the Vaigai (Lower Periyar) Reservoir Irrigation Scheme in the Madras State in the Five Year Plan?

(b) If so, with what results?

(c) How do these two schemes stand at present?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No, Sir

(b) Does not arise.

(c) Investigation connected with the Periyar Hydro-electric scheme are still in progress. As regards the Vaigai irrigation scheme its priority has yet to be determined after an examination of the technical, economical and financial aspects.

**Shri Kakkan:** May I know whether the Madras Government have recommended this scheme to be taken in the supplementary scheme of the Five Year Plan?

**Shri Hathi:** As I mentioned, the question of taking it could only be determined after the investigations are completed and the technical, economical and financial aspects are scrutinised. Before that, nothing could be done.

**Shri Natesan:** I cannot understand why the hon. Minister says "No" to the question whether the Planning Commission considered the inclusion of the Periyar Hydro-Electric Scheme in the Five Year Plan when the whole thing has been 'okayed' by the Central Water and Power Commission.

**Shri Hathi:** It has been vetted by the Power Commission but not considered by the Planning Commission.

**Shri Natesan:** Does the hon. Minister realise that there is so much shortage of electricity in Madras that this scheme has got to be given the highest priority and a deputation of the Madras Members of Parliament waited on the Deputy Chairman of the Planning Commission?

**Shri Hathi:** The whole question of taking up the scheme could only be

decided after the investigations are over. Till then it could not be said whether it will be taken up or not taken up.

**Shri Natesan:** May I request the hon. Minister to say clearly whether it has been scrutinised by the Power Commission or not? If it has not passed through the Planning Commission, would he make arrangements to see that it goes to it as quickly as possible in view of the shortage of electricity in Madras?

**The Prime Minister (Shri Jawaharlal Nehru):** May I point out that when a scheme is passed by the Power Commission, it means that that scheme is a good one and an important one but its inclusion in the Plan depends on a number of priorities. It is always open to the State concerned to give a certain scheme a higher priority instead of any scheme which had been accepted, but to add a new scheme means an addition to the plan, to the resources of the plan, and that requires very careful consideration and often leads to some difficulties. So my colleague's answer was that though this has been accepted by the Power Commission—I think it is important—what priority should be given to it is a matter for careful consideration by the Commission. If the State Government tells us that instead of this scheme included in the plan, the other scheme may be taken up, there will be no difficulties because that is an internal thing, but if there is an external addition to it, then the whole plan is affected.

**Shri Natesan:** While I appreciate the Prime Minister's statement, may I observe that it is not possible for the Madras State Government to include it in the present plan, and they certainly require money which can be wangled by the Planning Commission, because there ought to be.....

**Mr. Deputy-Speaker:** The Question hour is over

**Shri Nambiar:** This a very important question, Sir.

#### WRITTEN ANSWERS TO QUESTIONS

##### TRAVANCORE RAYONS FACTORY

\*1946. **Shri P. T. Chacko:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Travancore Rayons factory has actually gone into production;

(b) what are the products manufactured there; and

(c) whether there is any other Rayons factory in India?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Yes, Sir.

(b) Rayon yarn, carbon-di-sulphide and Transparent paper

(c) Yes, Sir; Messrs. National Rayon Corporation Ltd., Bombay, are also producing rayon yarn.

#### ORGANISATION OF CENTRES FOR DISABLED PERSONS

\*1947. **Shri V. P. Nayar:** Will the Prime Minister be pleased to state:

(a) whether the news published in various dally newspapers including *The Times of India*, Delhi Edition dated the 23rd January, 1953, that Mrs. Durgabai Deshmukh "has been entrusted by the Prime Minister with the responsibility of organising centres for disabled persons" in Maharashtra and Hyderabad, is correct;

(b) if the answer to part (a) above be in the affirmative, whether Mrs. Durgabai's mission referred to above is part of her work as a member of the Planning Commission, or it is independent of it; and

(c) whether any allowance or honorarium will be paid to Mrs. Durgabai Deshmukh for such work from the Prime Minister's Famine Relief Fund, or from the Ministry of Planning?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). I have placed Rs. 25,000/- from the Prime Minister's National Relief Fund at the disposal of Mrs. Durgabai Deshmukh for organising work centres in the famine affected areas of Maharashtra on the lines of the work centres she organised in Rayalaseema. Her work in organising relief in Rayalaseema was successful. When she undertook to do similar work in the famine affected areas of Maharashtra, we were glad to be able to get her to take interest in this area also. Her work in organising these relief centres is not connected with her work as a Member of the Planning Commission and she gets no allowance or honorarium for it.

#### SALE OF BADGES FOR USE OF U.S. FORCES

\*1951. **Shri K. K. Basu:** Will the Minister of Commerce and Industry be pleased to state: